

**BY SPEED POST / FAX / e-mail**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)  
No.HC.VII-167 (Pt.-I)/2014/**5922/A**

From:- Smti Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court  
Guwahati

To

- (i) Smti Malasri Nandi, District and Sessions Judge, Tinsukia
- (ii) Smti Susmita Phukan Khound, District and Sessions Judge, Karimganj  
(under order of transfer as District & Sessions Judge, Dibrugarh)
- (iii) The Private Secretary to Hon'ble Mrs. Justice Rumi Kumari Phukan,  
Gauhati High Court, Guwahati

Dated- Guwahati, the 28<sup>th</sup> December, 2016

Sub:- Intimation regarding change of venue of the **National Conference on Women and Children**, scheduled to be held on the 21<sup>st</sup> & 22<sup>nd</sup> of January, 2017.

Ref. This Registry's letter No. HC.VII-167(Pt.-I)/2014/**5873 – 5889/A**, dated 23.12.2016

Sir / Madam,

With reference to the subject cited above, I am directed to inform you that the venue of the **National Conference on Women and Children**, scheduled to be held on the 21<sup>st</sup> & 22<sup>nd</sup> of January, 2017 has been changed from the ***Regional Centre of Tamil Nadu State Judicial Academy at Madurai to the Headquarters of Tamil Nadu State Judicial Academy at Chennai.***

This is for favour of your kind information and necessary action.

Thanking you,

Yours faithfully

  
**REGISTRAR (JUDICIAL)**

Memo No. HC.VII-167 (Pt.-I)/2014/5923 - 5934/A dated 28.12.2016

Copy forwarded for information and necessary action to:

1. The Director, Tamil Nadu State Judicial Academy, Chennai
2. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
5. Shri S.S.B. Singha, Joint Registrar (Protocol), Gauhati High Court, Guwahati
6. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
7. The Administrative Officer, Judicial Academy, Assam.
8. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload this letter in the official web site of the Gauhati High Court immediately.*
9. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
10. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
11. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
12. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

28.12.16  
**REGISTRAR (JUDICIAL)**

28.12.16